

उससे मांग की है— मैं समझता हूँ कि आज जो सदन में बहस हुई है और सदन में जो माननीय सदस्यों ने कहा है, उसको मद्देनजर रखते हुए स्वयं लोगोवाल साहब और वहाँ पर अकाल तख्त के नेता इस बात का प्रयत्न करेंगे कि इस प्रकार के जो अवांछनीय तत्व हैं, जिनकी सरकार ने प्रोब्लेम्ड आफेंडर डेक्लेयर किया है या जिनके केस रजिस्टर किये हैं, उनको वे हमें दे दें और हमें उसी की प्रतीक्षा करनी चाहिए।

जहाँ तक बातचीत का सवाल है, मैंने पहले भी कहा है कि यह प्रश्न विचाराधीन है। माननीय प्रधान मंत्री जी से अगर वे बातचीत करना चाहते हैं, उनके स्तर पर बातचीत करना चाहते हैं, तो कभी कोई आपत्ति नहीं रही है। पहले भी बातचीत की है और आयन्दा भी जरूरत पड़ेगी, तो बातचीत करने को तैयार हैं। यह कोई बहुत बड़ा प्रश्न नहीं है और हमारी तरफ से किसी प्रकार की प्रतिष्ठा का यह प्रश्न नहीं है।

13.38 hrs.

Statement Correcting reply to a Supplementary SQ No. 45 dt. 23.2.1983 regarding Communal Riots.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): While relying to a supplementary question raised by Shri A.K. Roy desiring to know whether any special court or tribunal has been set up and whether Government is going to set up a tribunal to try offenders who indulged in communal orgy in Assam and whether any offender has been punished so far, I had inadvertently mentioned that "So far as setting up of the tribunal is concerned, in Bihar, we have appointed a tribunal to go into this," However, the correct position is that the Patna High Court, on the request of the Government of Bihar, has ear-marked three Judicial courts to try offences connected with communal incidents. Accordingly, the reply given may be corrected to read as follows:— "So far as setting up of special courts are concerned, in Bihar, the Patna High Court, on the request of the State Government, has ear-marked three Judicial courts for expeditious hearings of cases in connection with communal riots "

13.39 hrs.

Statement re : Setting up of a National Committee on the Celebration of Birth Centenary of Shri Nand Lal Bose.

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P.K. THUNGON) :

The Birth Centenary of Shri Nand Lal Bose, a prominent Indian Artist, painter falls on 3rd December 1983. In order to celebrate the great occasion in a befitting manner, a National Committee has been constituted under the Chairmanship of Hon'ble Prime Minister Smt. Indira Gandhi. The composition of the National Committee is as under :—

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| 1. Smt. Indira Gandhi Prime Minister of India. | Chairman |
| 2. Smt. Sheila Kaul, Minister of State in the Ministry of Education & Culture. | Member |